

NATIONAL COMPANY LAW APPELLATE TRIBUNAL,
NEW DELHI

Company Appeal (AT) (Insolvency) No. 750 of 2019

IN THE MATTER OF:

Hemant Shantilal Shah

...Appellant

Versus

Care Office Equipment Ltd. & Anr.

...Respondents

Present:

For Appellant: Ms. Henna George, Advocate

**For Respondent: Mr. Malak Bhatt and Mr. Atreyo Banerjee, Advocates for
R-2**

Mr. Sumit kansal, Advocate for IRP.

O R D E R

08.11.2019 Advocate Ms. Henna George is present for the Appellant. She has instructions from the Appellant to withdraw the present appeal.

Learned counsel for the Respondents are present.

The appeal is disposed of as withdrawn.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[Justice Jarat Kumar Jain]
Member (Judicial)